

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

STARRED QUESTION NO:315

ANSWERED ON:15.12.2014

SEAPLANE SERVICES

Sawaikar Shri Advocate Narendra Keshav

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government proposes to start seaplane services in Coastal States including Goa and Island territories of the country;
- (b) if so, the details and the present status thereof along with the proposals received by the Government in this regard during the last three years and the current year along with the action taken thereon;
- (c) whether the Government has conducted a feasibility study of Coastal States and Island territories of the country for starting operations of seaplane services;
- (d) if so, the details and the findings thereof; and
- (e) the time by which the said seaplane services are likely to start?

Answer

Minister of CIVIL AVIATION (Shri Ashok Gajapathi Raju Pusapati)

(a) to (e) A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (A) TO (E) OF LOK SABHA STARRED QUES1 NO. 315 TO BE ANSWERED ON 15.12.2014 REGARDING SEAPLANE SERV TABLED BY ADV. NARENDRA KESHAV SAWAIKAR, MP.

(a) No, Madam. However, State Governments or any authorized operator start operations of seaplane after requisite approval (s) from the concerned authorities as per extant rules and regulations in this matter.

(b) A proposal was received from State Government of Kerala for seeking 'in principle approval' for Kerala Seaplane Project for enabling launching of Seaplane operations in Kerala which was given by the Government of India subject to fulfillment of Statutory and procedural requirements laid down. In Maha-rashtra, M/s Maritime Energy Hell Air Services Private Limited, who is the only Seaplane operator in the Country, is providing Seaplane services from juhu airport to lakes of Ambey Valley, Pawana and Mula using two amphibian aircrafts.

(c) to (e) Pawan Hans Limited, a Central Public Sector Enterprises of Ministry of Civil Aviation carried out feasibility study for preparation of Detailed Project Report(DPR) for Government of Kerala in the year 2012-13, for starting Seaplane services in Kerala. The DPR was submitted to the State Government in March, 2013.

Further, with a view to explore possibilities of launching of Seaplane services, Pawan Hans Limited has also conducted preliminary feasibility study in association with State Governments of West Bengal, Tamil Nadu, Madhya Pradesh & Lakshadweep Administration. Government of India does not operate seaplane services.